NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAL**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/06/2017 AT 02.30 PM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY (MEMBER – JUDICIAL)

APPLICATION NUMBER

PETITION NUMBER

: TCP/307/ (IB)/2017

NAME OF THE PETITIONER(S)

: SRI MARUTHI ELECTRICAL ENTERPRISES

NAME OF THE RESPONDENT(S)

: JAIN HOUSING & CONSTRUCTION LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

M. ARAVIND SUBRAPPANIAN T. GOWTHAMAN

Counsel fortehhours 19 hremid Interneus counsel for the Regradult T. J.

ORDER

Counsel for petitioner present and prayed time for filing the affidavit and bank statement as required under the provisions of Sec.9(3(b) & (c) of IB Code, 2016. Counsel for respondent present and stated that he has not received the copy of petition and other documents. Counsel for petitioner is directed to furnish copy of the petition and other related documents to the counsel for respondent. Time extended at request for submitting arguments. Put up on 11.07.2017 at 2.30 P.M.

> (K.Anantha Padmanabha Swamy) Member (Judicial)